

lived Government. I had drawn the attention of the hon. Railway Minister for according priority to construct this railway line during the last session. Unfortunately, the Government which is much concerned about the welfare of the Scheduled Castes, Scheduled Tribes and the Backward classes, did not pay attention towards the construction work of Ranchi Korna railway line. Therefore, the hon. Minister of Railways is requested to make a provision in the Railway Budget for Ranchi-Korna railway line and start the construction work in this regard.

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Ranchi, Lohardaga and Tudi have been included this time.

SHRI NAND KUMAR SAI : Please extend it. It was done much earlier. Please extend it.

SHRI SATYA DEO SINGH (Balrampur) : The hon. Minister is aware of the situation in Bihar and he is worried about it. It is very good. Think about Uttar Pradesh also.

MR. DEPUTY SPEAKER : He is worried about the whole nation.

SHRI RAM VILAS PASWAN : I think about you too.

**(iv) Need to take up Gauge Conversion work between Kolar and Chikkaballapura in Karnataka**

[English]

SHRI K.H. MUNIYAPPA (Kolar) : Gauge conversion between Yelahanka and Bangarpet is a very long pending demand of the people of Karnataka. We have sent several representations not only to the hon. Minister of Railways but also the hon. Prime Minister. But strangely this gauge conversion work is still pending.

In fact some conversion work from Yelahanka to Chikkaballapura and from Kolar to Bangarpet has started and unless conversion work between Kolar and Chikkaballapura start, the entire project would be of no use. The farmers of Kolar district, particularly, those who want to transport their agricultural products like potato, onion, tomato, fruits and vegetables are put to great difficulty due to inordinate delay in converting this age-old narrow-gauge into broad-gauge between Kolar and Chikkaballapura.

Sir, Kolar is a very backward district. The percentage of unemployed educated youth is also very high. There are no irrigation facilities except a small number of tubewells here and there.

I, therefore, request the hon. Minister of Railways to take up this gauge conversion work between Kolar and Chikkaballapura without any further delay.

**(v) Need to set up an Educational Development Bank for Financing Higher Education**

SHRI PRITHVIRAJ D. CHAVAN (Karad) : The cost of higher education, particularly professional courses is increasing constantly. But the Government run institutes such as IITs, IIMs, Medical Colleges charge very nominal tuition fees and thus subsidise the students heavily. There is a need to charge economical fees in these elite institutions, which only admit best students. But the students must be given educational loans as a matter of right, without any security or outside guarantee. Banks must be instructed to devise schemes for such educational loans. Also an Educational Development Bank of India be established as an apex refinancing institution.

**(vi) Need to provide financial assistance for opening Residential Schools in Rural Areas of Bihar for SCs and STs.**

[Translation]

SHRI SUKDEO PASWAN (Arariya) : Mr. Deputy Speaker, at present 70 percent Children of Scheduled Castes and Scheduled Tribes are not able to go to school. There are many difficulties in this regard. I urge upon the Government of India that residential Schools with Government facilities from Class-I to Class-10 be opened in every block of Bihar and the expenditure of which be borne by the Union Government and a College should also be opened in every district headquarter with the Central assistance. If such arrangements are not made the Children belonging to SCs and STs will not be able to get education and they will not draw the benefit provided by the Union Government and State Government despite the fact that Union Government and State Government launch many Schemes for SCs and STs. Unless education is provided, they will not be benefitted by these Schemes.

**(vii) Need for Construction of a Bye-Pass near Mumbra in Thane District on Mumbai-Pune National Highway**

\*SHRI PRAKASH VISHWANATH PARANJPE (Thane) : Sir, I would like to draw the attention of the Members and hon. Minister for Surface Transport and Environment and Forests towards a burning issue. Mumbai-Pune National Highway passes through Mumbra which is situated in Thane district of Maharashtra. Half-a-kilometre towards east of Mumbra is a creek while half-a-kilometre towards its west is a mountain. Mubra is 40 kms. from Mumbai. There is dense population on either side of the national highway and schools, buildings hospitals, temples, shops are

\* Translation of the Speech originally delivered in Marathi.

located on this national highway. There is always dense traffic on this highway. Heavy vehicles like tankers, including buses ply on this road. Mumbra railway station is just ten metres from this highway. That is why passengers find it very difficult to hire a vehicle from the highway. Many accidents frequently have become victims of accidents on this highway. This highway is also frequently used for 'morchas' and 'rasta roko' agitations. Government of Maharashtra has requested Ministry of Surface Transport and Environment and Forests to construct a bye-pass road through the nearby mountain. If this is done, it would not only save time and fuel but precious human lives. It will also help in checking pollution. I hope the Government will pay immediate attention to this problem.

**(viii) Need to Improve the telecommunication facilities in Jahanabad district, Bihar**

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, 80 percent telephone exchanges out of them which have been set up in rural areas of Jahanabad Constituency in Bihar. There is an exchange in Arbal but it is not functioning properly but even then the subscribers are getting telephone bills and they are making payment regularly. The exchange set up in Ghosi block last year has not started functioning yet. STD facilities have not been provided so far in Kurtha block while Government had given assurance for it in this House. M.R.R. solar energy was installed in my home but it has not been started so far.

Therefore, I request the Central Government to take effective steps to improve the telecommunication facilities in Jahanabad.

14.31 hrs.

**UTTAR PRADESH BUDGET—  
GENERAL DISCUSSION  
AND  
DEMANDS FOR GRANTS (UTTAR PRADESH)  
FOR 1996-97**

MR- DEPUTY-SPEAKER : The House will now take up combined discussion - General discussion and discussion and voting on the Demands for Grants in respect of Budget for the State of Uttar Pradesh for 1996-97, for which one hour has been allotted.

Hon. Members present in the House, whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut motions moved will be put on the notice board immediately. In case any member finds any discrepancy in the list he may bring it to the notice of the officer at the table without delay.

Motion moved :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Uttar Pradesh to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1997, in respect of the heads of demands entered in the second column thereof against Demands No. 1 to 28, 30 to 82 and 84 to 95."

*Demands for Grants—Budget (Uttar Pradesh) for 1996-97*

*Submitted to the Vote of Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grant on Account Voted by the House on 12-9-96		Amount of Demand for Grant submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
1.	Excise Department	11,54,44,000		5,87,20,000	60,37,000
2.	Housing Department	18,71,15,000	128,58,16,000	10,62,36,000	19,34,000
3.	Industries Department (Export Promotion)	1,05,82,000	47,15,000	35,37,000	15,72,000
4.	Industries Department (Mines and Minerals)	4,72,76,000	2,81,25,000	1,82,43,000	1,15,75,000